

ByE-Mail/ Speed Post/Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Sonitpur, Tezpur

Dated Guwahati, the _____ October, 2021.

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJ(S) 3622 dated 01.10.2021.

Sir,

With reference to the above, I am directed to inform you that Smti Tintina Devi Hazarika, Munsif-cum-JMFC, Biswanath Chariali, Sonitpur has been allowed to avail LTC for the current block period of 2018-2021 to visit Pondicherry from Biswanath Chariali via Chennai along with her husband (who will come from Mumbai to join the trip at Chennai), during the second half of civil vacation for Durga Puja starting from 17.10.2021, by the shortest possible route, as per existing Rules.

Smti Hazarika may be informed accordingly.

Yours faithfully,

set

REGISTRAR (VIGILANCE)

Memo No. HC.VII-130/2015/4917-4920/A, dated- 07 / 10 / 21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Tintina Devi Hazarika, Munsiff-cum-JMFC, Biswanath Chariali, Sonitpur for information with reference to her letter No.CIV/BC(S) 339 dated 30.09.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.


REGISTRAR (VIGILANCE)

P